

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1551
TO BE ANSWERED ON 26.07.2016

Pollution Level

1551. SHRI SULTAN AHMED:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is proposing to review measures taken to check pollution levels in various parts of the country;
- (b) if so, the details thereof, State/UTwise;
- (c) the impact of air quality monitoring stations set up across the country till date, State/UT-wise with special reference to West Bengal; and
- (d) the financial assistance granted by the Union Government for checking pollution under various schemes, State/UTwise particularly in West Bengal ?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,
FOREST AND CLIMATE CHANGE**

(SHRI ANIL MADHAV DAVE)

(a) & (b) The Ministry of Environment, Forest & Climate Change (MoEF&CC) / Central Pollution Control Board (CPCB) periodically reviews the measures taken to check the pollution levels. Various issues relating to functioning of State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) are discussed during the periodical conference of Chairmen and Member Secretaries of SPCBs/PCCs held by CPCB/MoEF&CC. Apart from this review meetings have been convened with Environment Ministers of Government of NCT of Delhi and Governments of States of Haryana, Rajasthan, Uttar Pradesh and Punjab to implement the action plan formulated by these states/UT for control of Air Pollution in NCR including Delhi.

(c) Based on monitoring under National Air Quality Monitoring Programme during 2011-2015, Four (04) cities are identified as non-attainment cities with respect to NO₂ and Ninety Four (94) cities identified as non-attainment cities with respect to Particulate Matter (PM₁₀). The details of non-attainment cities state/UT wise including West Bengal is given at Annexure-I.

(d) The financial assistance provided by the Ministry for checking pollution under various schemes, State/UT wise including West Bengal is given at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1551 DUE FOR REPLY ON 26/07/2016 REGARDING 'POLLUTION LEVEL' RAISED BY SHRI SULTAN AHMED, HON'BLE MEMBER OF PARLIAMENT

State / UT wise Non-attainment Cities during 2011-2015

Sl. No.	State	No. of non-attainment cities	Name of the Cities
A. Non-attainment Cities w.r.t. PM₁₀			
1.	Andhra Pradesh	05	Guntur, Kurnool, Nellore, Vijaywada, Vishakhapatnam
2.	Assam	05	Guwahati, Nagaon, Nalbari, Sibsagar, Silchar
3.	Chandigarh	01	Chandigarh
4.	Chattisgarh	02	Bhillai, Korba
5.	Delhi	01	Delhi
6.	Gujarat	01	Surat
7.	Himachal Pradesh	07	Baddi, Damtal, Kala Amb, Nalagarh, Paonta Sahib, Parwanoo, Sunder Nagar
8.	Jammu & Kashmir	01	Jammu
9.	Jharkhand	01	Dhanbad
10.	Karnataka	04	Bangalore, Devanagere, Gulburga, Hubli-Dharwad
11.	Madhya Pradesh	05	Bhopal, Dewas, Indore, Sagar, Ujjain
12.	Maharashtra	18	Akola, Amravati, Aurangabad, Badlapur, Chandrapur, Jalgaon, Jalna, Kolhapur, Latur, Mumbai, Nagpur, Nashik, Navi Mumbai, Pune, Sangli, Solapur, Ulhasnagar
13.	Meghalaya	01	Byrnihat
14.	Nagaland	02	Dimapur, Kohima
15.	Orissa	06	Angul, Balasore, Bhubneshwar, Cuttack, Rourkela, Talcher
16.	Punjab	08	Dera Bassi, Gobindgarh, Jalandhar, Khanna, Ludhiana, Naya Nangal, Pathankot/Dera Baba, Patiala
17.	Rajasthan	05	Alwar, Jaipur, Jodhpur, Kota, Udaipur
18.	Tamilnadu	01	Tuticorin
19.	Telangana	03	Hydrabad, Nalgonda, Patancheru
20.	Uttar Pradesh	15	Agra, Allahabad, Anpara, Bareilly, Firozabad, Gajraula, Ghaziabad, Jhansi, Kanpur, Khurja, Lucknow, Muradabad, Noida, Raebareli, Varanasi
21.	Uttarakhand	02	Kashipur, Rishikesh
22.	West Bengal	01	Kolkata
B. Non-attainment Cities w.r.t. NO₂			
1.	Maharashtra	03	Badlapur, Pune, Ulhasnagar
2.	West Bengal	01	Kolkata

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1551 DUE FOR REPLY ON 26/07/2016 REGARDING 'POLLUTION LEVEL' RAISED BY SHRI SULTAN AHMED, HON'BLE MEMBER OF PARLIAMENT

A. Details of Payment Released to State / UT under National Air Quality Monitoring Programme (NAMP)

S. No.	State / UT	Payment released (in Rupees)				
		2011-12	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	2710000	9365000	8450000	7666250	-
2.	Assam	11608333	2920000	8690000	7842500	-
3.	Chandigarh	4594167	248333	1986667	-	-
4.	Chattisgarh	2225000	1373750	-	-	1526250
5.	Gujarat	4387500	805000	3809583	-	-
6.	Goa	7647500	9248000	8882500	7125000	7789333
7.	Jharkhand	5291667	1960000	-	-	-
8.	Jammu & Kashmir	1462500	-	-	-	-
9.	Himachal Pradesh	5813333	3480000	5578333	-	10128333
10.	Karnataka	4095834	2867500	-	354167	6749583
11.	Kerala	7286666	3808333	-	6474167	-
12.	Maharashtra	5772917	9428750	7467083	-	-
13.	Meghalaya	3082500	2496667	2297500	-	7845833
14.	Madhya Pradesh	3680000	5153583	-	-	-
15.	Mizoram	945000	472500	5931667	1765000	5413333
16.	Nagaland	1586667	793333	1360000	906667	-
17.	Orissa	4120000	3956417	-	5734583	-
18.	Punjab	12179583	-	-	7795417	-
19.	Pondicherry	1170000	1266000	-	-	-
20.	Rajasthan	2621250	4788750	-	-	4218750
21.	Tamil Nadu	-	5327000	4399166	2358333	-
22.	Uttar Pradesh	3159583	4150000	9586667	-	7263333
23.	Uttarakhand	4306667	-	3694334	-	4085833
24.	West Bengal	5873750	-	-	-	-

Note: '-' Payment not released.

B. Details of Payment Released to State / UT under National Water Quality Monitoring Programme (NWMP)

S. No.	State / UT	Payment released (in Rupees)				
		2011-12	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	2787972	3880109	2653674	No payment released	2481784
2.	Arunachal Pradesh	-	14825	-		-
3.	Assam	1699735	1347990	617140		1331010
4.	Bihar	458581	2205519	1910413		1328964
5.	Chattisgarh	602565	771405	981535		914385
6.	Goa	865425	1252205	1697490		141540
7.	Gujarat	943543	477650	302762		1513411
8.	Haryana	92457	66026	14189		66028
9.	Himachal Pradesh	2856090	2497680	3023765		4483840
10.	Jammu & Kashmir	207375	241085	1496715		-
11.	Jharkhand	460860	1242810	165435		-
12.	Karnataka	1586134	1298218	1888989		925981
13.	Kerala	1731265	3005010	3315827		3899767
14.	Madhya Pradesh	1681531	1177919	1899376		671822
15.	Maharastra	8596660	5719058	4182476		2859707
16.	Manipur	355125	1105395	-		-
17.	Meghalaya	462465	801445	56640		3576450
18.	Mizoram	347565	195030	303855		602635
19.	Nagaland	144050	93945	143745		104880
20.	Orissa	3551087	2676000	3052593		3147859
21.	Punjab	359951	470768	488440		764512
22.	Rajasthan	1706612	1251002	1992251		1195971
23.	Sikkim	526960	338640	-		-
24.	Tamil Nadu	1861085	1703185	2012914		1061221
25.	Tripura	223210	179390	138450		81595
26.	Uttar Pradesh	1985815	1974211	1488119		343862
27.	Uttaranchal	410390	579445	1665015		264925
28.	West Bengal	1883904	11771	1943487		5036455
29.	Chandigarh	111010	135300	11670		-
30.	Lakshadweep	-	-	-		474825
31.	Pondicherry	185300	130070	122105		109725
32.	Daman, Diu, Dadra Nagar Haveli	261630	109830	120960		-

Note: '-' Payment not released.

C. Details of Payment Released to State / UT under the Scheme 'Assistance for Abatement of Pollution'

S. No.	State /UT	Payment released (Rs. in Crore)				
		2011-12	2012-13	2013-14	2014-15	2015-16
i) Payment Released to State / UT under the Scheme 'Assistance for Abatement of Pollution						
1.	Arunachal Pradesh	3.89	00.00	00.00	00.00	00.00
2.	Assam	00.00	4.66	31.13	00.00	00.00
3.	Chandigarh	31.35	9.70	27.95	00.00	44.25
4.	Goa	80.00	00.00	6.75	00.00	00.00
5.	Himachal Pradesh	00.00	00.00	00.00	50.00	00.00
6.	Karnataka	42.04	96.47	00.00	00.00	00.00
7.	Manipur	103.27	34.85	23.74	38.16	47.52
8.	Meghalaya	74.07	38.33	00.00	00.00	00.00
9.	Mizoram	98.69	51.05	36.34	185.00	39.69
10.	Nagaland	00.00	17.25	00.00	00.00	00.00
11.	Punjab	81.50	00.00	00.00	00.00	00.00
12.	Puducherry	22.35	00.00	00.00	00.00	00.00
13.	Sikkim	5.12	15.40	00.00	00.00	00.00
14.	Tripura	54.03	14.19	23.15	00.00	19.78
ii) Payment Released to State / UT under the Scheme 'Common Effluent Treatment Plants						
1.	Gujarat	1.9946	4.20	5.45	8.40	11.06
2.	Maharashtra	0.7054	00.00	00.00	00.00	00.00